

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:392
ANSWERED ON:07.12.2010
COLLAPSE OF BUILDING IN NCT OF DELHI
Pandey Shri Ravindra Kumar;Ramkishun Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the collapse of a building in the National Capital Territory (NCT) of Delhi had resulted in several fatalities;
- (b) if so, the details thereof;
- (c) whether the Union Government has sought any report in this regard;
- (d) if so, the details thereof; and
- (e) the details of the steps taken/directives issued to the civic agencies in the NCT of Delhi for providing relief to the affected families and to take action against the persons found to be responsible for the said mishap?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.392 FOR 07.12.2010.

(a) & (b): Yes, Madam. On 15.11.2010 at around 8 P.M., a building collapsed in Laxmi Nagar area of Delhi. Delhi Police has informed that in the incident 71 persons died and 65 persons sustained injuries.

(c) & (d): Upon receipt of the news of this tragic incident, Ministry of Home Affairs sought a report from the Government of NCT of Delhi, Municipal Corporation of Delhi and Delhi Police. As per the preliminary reports received from them, due to recent floods, water level had risen in the areas adjacent to the Yamuna River, resulting in flooding in basement of several buildings, weakening the structure, leading to collapse of the building. Relief and rescue operations were started immediately after the incident.

(e): The steps taken to provide relief to the affected families include providing shelter and food to the affected families, providing ex-gratia relief to the next of kin of the dead, injured and orphaned, etc. The action taken against the persons responsible for the incident includes registration of case u/s 304 IPC, arresting the owner of the building, setting up a Commission of Inquiry under Shri Lokeshwar Prasad, retired judge of High Court of Delhi to inquire into the matter, etc.